NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

44

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

M. C. Chemicals & Anr.

V/s.

Behram Chemicals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	1/2 Judis (08p 7 Petton.		
	Archan sha	h	4
	ilb Rojan	i Associates for	(Rg. M.

ORDER

TCP No. 74/397-398/NCLT/MB/MAH/2010

List this matter as stated in the earlier Order, i.e. on 31.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)